

From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.

Letter No. 1849 /Apptt.

Dated: 01.05.17

CORRIGENDUM

To,

1. Sri Ram Jiyawan, Chief Judicial Magistrate, Chaibasa,
2. Sri Ramjeet Yadav, Chief Judicial Magistrate, Sahebganj,
3. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal),
4. Sri Md. Abdul Naseer, Chief Judicial Magistrate, Jamtara,
5. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh,
6. Sri Kumar Kranti Prasad, Chief Judicial Magistrate, Deoghar,
7. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar,
8. Sri Manish, Chief Judicial Magistrate, Gumla,
9. Sri Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj,
10. Sri Amresh Kumar, Chief Judicial Magistrate, Dumka,
11. Sri Yogesh Kumar Chief Judicial Magistrate, Giridih,
12. Sri Prakash Jha, Chief Judicial Magistrate, Bokaro,
13. Sri Shwaymbhu, Chief Judicial Magistrate, Ranchi,
14. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
15. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad,
16. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda,
17. Sri Vishal Srivastava, Chief Judicial Magistrate, Koderma,
18. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Khunti,
19. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur,
20. Ms. Garima Mishra, Chief Judicial Magistrate, Hazaribagh,
21. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Saraikela,
22. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
23. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
24. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
25. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA Simdega,
26. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
27. Sri Ravi Shankar Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
28. Sri Anil Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
29. Sri Niraj Kumar Vishwakarma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
30. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
31. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila),
32. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
33. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
34. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj,
35. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro (Bermo at Tenughat),
36. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
37. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
38. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
39. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
40. Sri Md. Asif Equbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
41. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj,
42. Sri Sachindra Birua, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,

43. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
44. Sri Abhas Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
45. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
46. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
47. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
48. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
49. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra.

Sub: - Regarding modification of dates for Refresher Training Course at Judicial Academy Jharkhand, Ranchi.

Ref.:- This Court's letter no. 1785/Apptt. dated 25.04.2017.

Sir,

In partial modification to this Court's referred letter, it is to inform to all the concerned that the schedule of two days Refresher Training Course on "**Appreciation & Recording of Electronic evidence in light of IT Act & appreciation of documentary evidence in Civil cases**" be read as **10th – 11th June, 2017** instead of 11th – 12th June, 2017. The reporting date for the said training course is 10.06.2017 at 9:30 AM in proper dress and the stay of the participants will be made in the Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 09th June till the evening of 11th June, 2017.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

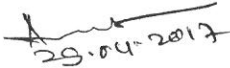
The modification of the referred letter is limited to this extent only.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1850 /Apptt.

Dated, Ranchi, the 01/5/17

Copy forwarded to the Principal District & Sessions Judges, Chaibasa / Sahebganj / Jamtara / Ramgarh / Deoghar / Latehar / Gumla / Daltonganj / Dumka / Giridih / Bokaro / Dhanbad / Godda / Koderma / Khunti / Jamshedpur / Hazaribagh / Saraikela / Lohardaga / Chatra / Garhwa / Simdega / Pakur including the Judicial Commissioner, Ranchi with reference to this Court's Memo No. 1786/Apptt. dated 25.04.2017 for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 & this Court's Memo No. 1786/Apptt. dated 25.04.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


25.04.2017
Registrar General